

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & E.C.	From	To
1	Sh. Lakpa Ishring Tamang EC:17932415	JA in Personal Office of Ms. Shail Jain, Pr.D&SJ, Shahdara, KKD, Delhi	JA in Personal Office of Sh. Sanjay Garg-I, Pr.D&SJ, East, KKD, Delhi
2	Sh. Viresh Panwar EC: 26749703	JJA in Family Courts, Delhi (on diverted capacity)	JJA in Personal Office of Ms. Shail Jain, Pr.D&SJ, Shahdara, KKD, Delhi
3	Ms. Pooja Malhotra EC: 38562092	JA in Personal Office of Sh. Sanjay Garg-I, Pr.D&SJ, East, KKD, Delhi	JA in the Establishment of Family Courts, (HQs) Dwarka, Delhi (on diverted capacity for a period of one year or till further orders whichever is earlier).
4	Sh. Sunil Kumar EC:99228097	Reader in the Court of Sh. Chandra Shekhar, District Judge (Comm.)-02 (East), KKD, Delhi.	JA in Office Pool, South-West, Dwarka Courts, Delhi
5	Sh. Manmohan Yadav EC:21456717	Reader in the court of Ms. Neha Paliwal Sharma, ASJ-05 (West), THC, Delhi.	SJA/Reader in the Court of Sh. Chandra Shekhar, District Judge (Commercial)-02 (East), KKD, Delhi.
6	Ms. Anita Bararia EC:16279019	Reader in the Court of Sh. Swayam Siddha Tripathi, MM (Mahila -05), South-West, Dwarka, Delhi.	JA/Reader in the court of Ms. Neha Paliwal Sharma, ASJ-05 (West), THC, Delhi.
7	Sh. Saurav Khari EC: 50079171	JJA in Record Room, RACC, Delhi	Ahmad in the Court of Sh. Vineet Kumar, ASJ-02 (E-Court), Shahdara, KKD, Delhi.

Note: 1. In partial modification of earlier order No. 10504-639/Admn.-II/HQs/Delhi/2023 dated 03/02/2023 order of Sh. Hardeep Singh Yadav (E.C.: 76241738) be read as Asst. Ahmad (instead of Ahmad as mentioned in the *ibid* order) in the Court of Sh. Naresh Kr. Laha, Spl. Judge, PC Act-20, RACC, Delhi and that of Sh. Hardeep Singh (E.C.: 24680513) be treated as cancelled.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


17.02.2023

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi



14693 - 14728

No. P&T/Admn-II/11Qs/Delhi/2023

Dated, Delhi the 07 FEB 2023

Copy forwarded for information and necessary action to:

1. The I.d. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The I.d. Principal Judge, Family Courts (11Qs) Dwarka Courts, Delhi.
3. The Personal Office of the undersigned.
4. The DDOs, Accounts Branches concerned.
5. The Dealing Assistants, Personal File, Leave & LAYERS Sect. Central, THIC, Delhi for further necessary action/update as per rules.
6. The Dealing Assistants, ACR Cell (11Qs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
7. The Dealing Asst., Website Committee, THIC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (11Qs)
Tis Hazari Courts, Delhi